

## THE ABU AREA LAWS ACT, 1975.

( Act No. 25 of 1975)

[Published In Rajasthan Gazette, Part IV-A, Extraordinary, dated 16th June, 1975.]

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### THE ABU AREA LAWS ACT, 1975.

(Act No. 25 of 1975)

*(Received the assent of the President on the 11th day of June, 1975.)*

**An Act to repeal certain enactments in their application to the Abu area and to extend certain others to that area.**

Be it enacted by the Rajasthan State Legislature in the Twenty- sixth Year of the Republic of India as follows:-

- 1. Short title.**- This Act may be called the Abu Area Laws Act, 1975.
- 2. Repeal of certain laws.**- The enactments specified in the Schedule hereto, in their application to the Abu area, are hereby repealed.
- 3. Extension of Rajasthan laws to Abu area.**- All Rajasthan laws, other than the Rajasthan Excise Act, 1950 (Rajasthan Act II of 1950), as in force in the pre-reorganisation State of Rajasthan and as have not been extended to the Abu Area by the Rajasthan Laws (Extension) Act, 1957 (Rajasthan Act No.27 of 1957) or by any other Rajasthan Law for the time being in force, shall extend to Abu area notwithstanding that Abu area did not form part of the State of Rajasthan when these laws were made or passed.
- 4. Savings.**-(1) The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to.  
  
(2) This Act shall not affect the previous operation of any enactment hereby repealed or the validity, invalidity, effect or consequence of anything already done or suffered there under or any right, title, privilege, obligation or liability already acquired, accrued or incurred there under or any investigation, remedy or proceeding in respect thereof or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing.

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(3) This Act shall not affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice, or procedure, or any existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed, or recognized or deprived by, in or from any enactment hereby repealed.

(4) The repeal by this Act of any enactment shall not revive or restore any jurisdiction, office, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not existing or in force on the date on which this Act comes into force.

**5. Power to remove difficulties.**-If any difficulty arises in giving effect in the Abu area to the provisions of any Rajasthan law extended to such area by section 3, the State Government may, by order notified in the, Official. Gazette, make such provisions or give directions as appears to it to be necessary or expedient for the purpose of removing the difficulty.

### SCHEDULE

(See section 2)

Year	No of the acts	Short Title of the enactment	Extent of repeal
1827	8	The Bombay Regulation.	Whole
1827	13	The Bombay Regulation.	Whole
1862	4	The Bombay Markets and Fairs Act.	Whole
1863	5	The Bombay Gas <i>Companies</i> Act.	Whole
1864	2	The Bombay Steam Vessels Act.	Whole
1866	7	The Bombay Hindu Heirs Relief Act.	Whole
1867	7	The Bombay District Police Act.	Whole
1867	8	The Bombay Village Police Act.	Whole
1868	2	The Bombay Ferries and Inland Vessels Act	To the extent not repealed so far
1870	7	The Bombay Irrigation Act	Whole
1882	7	The Bombay Landing and Wharfage Fees Act.	Whole
1883	1	The Bombay Highways Act.	Whole
1883	5	The Bombay Public Authorities Seals Act.	Whole
1889	1	The Bombay Village Sanitation Act	Whole
1905	1	The Bombay Courts of Wards Act.	Whole

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1906	2	The Bombay Mamlatdars <i>Courts Act</i>	Whole
1912	2	The Bombay Societies Registration Whole (Amendment) Act.	Whole
1912	3	The Bombay Race Course Licensing Act.	Whole
1912	6	The Bombay Medical Act.	Whole
1912	7	The Bombay Smoke Nuisance Act.	Whole
1915	1	The Bombay Town Planning Act.	Whole
1918	6	The Bombay Disqualification of Aliens Act.	Whole
1920	7	The Bombay Public Conveyances Act.	Whole
1920	17	The Bombay Pleaders Act.	Whole
1925	6	The Bombay Betting Tax Act,	Whole
1926	11	The Invalidation of Hindu Ceremonial Emoluments Act.	Whole
1928	3	The Bombay Non-Agriculturists Loans Act.	Whole
1929	18	The Bombay Borstal Schools Act.	Whole
1931	35	The cattle Trespass (Bombay Amendment Act.)	Whole
1933	2	The Bombay (District) Tobacco Act.	Whole
1934	9	The Bombay Trade Disputes Conciliation Act.	Whole
1934	10	The Bombay Devadasis Protection Act.	Whole
1935	29	The Elections Offences (Amendments) Act.	Whole
1936	4	The Cotton Ginning and Pressing Factories (Bombay Amdt) Act.	Whole
1936	19	The Bombay Feminine Relief Fund Act.	Whole
1938	4	The Bombay Provisional collection of Taxes Act.	Whole
1938	15	The Indian lunacy (Bombay Amendments) Act.	Whole
1938	20	The Cotton Ginning and Pressing Factories (Bombay Amdt) Act.	Whole
1938	22	The Bombay Forfeited Lands Restoration Act.	Whole
1938	26	The Bombay Medical Practioners Act.	Whole
1938	83	The Bombay State Famine Relief Fund Act.	Whole
1939	9	The Bombay Gas Supplies Act.	Whole
1939	10	The Bombay Lifts Act.	Whole
1939	14	The Transfer of Property and the Indian Registration (Bombay Amdt) Act.	Whole
1939	22	The Bombay Agricultural Produce Markets Act.	To the extent not

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			repealed so far.
1939	26	The Bombay Fodder & Grains Control Whole Act.	Whole
1942	2	The Local Authorities Loans (Bombay Amdt) Act.	Whole
1942	27	The Bombay Land Improvement Schemes Act.	Whole
1944	8	The Bombay Growth of Foodgrains Act.	Whole
1945	12	The Greater Bombay Laws and Bombay High Court (declaration of Amendments) Act.	Whole
1945	23	The Bombay Beggars Act.	Whole
1946	16	The Indian Electricity (Bombay Amdt) Act.	Whole
1946	20	The Bombay Electricity (Spl powers) Act.	Whole
1946	21	The Bombay Special Tribunal (Continuance) Act.	Whole
1946	27	The Bombay cotton (Statistics) Act.	Whole
1946	28	The Prevention of Cruelty to Animals Act and Bombay District Police Act and city of Bombay Police (Amendments) Act.	Whole
1946	30	The Code of Criminal Procedure (Bombay Amendment) Act	Whole
1947	11	The Bombay Industrial Relations Act.	Whole
1947	19	The Bombay Hindu Women's Right to Property ( Extn to Agri Lands ) Act.	To the extent not repealed so far.
1947	27	The Bombay (Emergency Powers) Whipping Act.	Whole
1947	34	The Bombay Adjudication Proceedings (transfer & Continuance ) Act.	Whole
1947	36	The Bombay Essential Supplies (Temporary powers) and the Essential Commodities and Cattle (Control) (Enhancement of Penalties) Act.	Whole
1947	43	The Bombay Agricultural Pets and Diseases Act.	Whole
1947	44	The Board of Indian System of Medicine (Ext of construction, erection, Re-erection and conversion) Act.	Whole
1947	58	The Bombay rationing (Preparatory and Continuance) Measures Act.	Whole
1948	31	The Bombay building (Control on Erection, Re-erection & Conversion) act.	Whole
1948	32	The Code of Criminal procedure (Bombay Amendment) Act	Whole
1948	45	The Legal Practitioners' (Bombay Whole Amendment) Act.	Whole

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1948	46	The Code of Criminal Procedure (Bombay Whole Second Amendment) Act.	Whole
1948	49	The Bombay Secondary Schools Certification - Examination Act.	Whole
1948	50	The Bombay Rationing (Preparatory and Continuance) Measures Act.	Whole
1948	51	The Presidency Towns Insolvency (Bombay Amendment) Act.	Whole
1948	53	The Societies Registration (Bombay Amendment) Act.	Whole
1948	54	The Bombay Lotteries and Prize Competitions Control and Taxation Act.	Whole
1948	60	The Code of Civil Procedure (Bombay Amendment) Act.	Whole
1948	61	The Press & Registration of Books (Bombay Amendment) Act.	Whole
1948	68	The Provincial Insolvency (Bombay Amendment) Act.	Whole
1948	69	The Bombay Housing Board Act.	To the extent not repealed so far.
1948	71	The Bombay Children Act.	-do-
1948	72	The Bombay Khar Lands Act.	Whole
1948	78	The Code of Criminal Procedure (Bombay 3rd Amendment) Act.	Whole
1948	81	The Bombay Animal Preservation Act	Whole
1948	82	The Bombay Sugar Cane Cess Act.	Whole
1949	11	The Bombay Anatomy Act.	Whole
1949	15	The Bombay Nursing Home Registration Act.	Whole
1949	22	The Bombay Seals Act.	Whole
1949	27	The Bombay Repatriated Prisoners Act	Whole
1949	32	The Bombay Bhagidari and Narwadari Tenures Abolition Act	Whole
1949	42	The Bombay Prevention of Ex-Communication Act. -	Whole
1950	10	The Bombay Prohibition of Simultaneous Membership Act.	Whole
1950	13	The Bombay Local Authorities (Census Exps Contribution) Act.	Whole
1950	34	The Cattle Trespass & Bombay District Police (Amendment) Act.	Whole
1950	54	The Bombay National Parks Act.	Whole
1950	56	The Bombay Charged Expenditure Act	Whole
1951	6	The Press and Registration of Books (Bombay Amendment) Act.	Whole
1951	20	The Code of Criminal Procedure (Bombay Amendment) Act	Whole

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1951	23	The Bombay Separation of Judicial and Executive Functions Act.	Whole
1951	38	The Bombay State Reserve Police Force Act.	Whole
1951	48	The Bombay Homeopathic Act	To the extent not repealed so far.
1952	6	The Code of Criminal Procedure (Bombay Amendment) Act.	Whole
1952	31	The Bombay Displaced Persons Premises Control & Regulation Act	Whole
1953	12	The Epidemic Diseases (Bombay Amendment) Act.	Whole
1953	17	The Gandhi National Memorial Fund (Local Authorities Contributions) Act	Whole
1953	40	The Bombay Labour Welfare Fund Act.	Whole
1953	47	The Bombay Sale of Intoxicants Taxation Act.	Whole
1953	62	The Payment of Wages (Bombay Amendment) Act.	
1953	68	The Bombay Veterinary Practitioner's Act.	To the extent not repealed so far.
1954	8	The Bombay Separation of Judicial and Executive Functions (Supplementary) Act.	Whole
1954	22	The Bombay State Guarantees Act	Whole
1954	27	The Bombay Town Planning Act.	Whole
1954	31	The Motor Vehicles (Bombay Amendment) Act	Whole
1954	41	The Bombay Village Industries Act.	Whole
1954	65	The Industrial Disputes (Appellate Tribunal) (Bombay Amendment) Act.	Whole
1954	70	The Payment of Wages (Bombay Amendment) Act	Whole
1954	71	The Code of Criminal Procedure (Bombay Amendment) Act.	Whole
1955	39	The Code of Criminal Procedure (Bombay Amendment) Act.	Whole
1955	48	The Payment of Wages (Bombay Amendment) Act.	Whole
1955	53	The Industrial Employment (Standing Orders) (Bombay Amendment) Act.	Whole
1956	11	The Societies Registration (Bombay Amendment) Act.	Whole
1956	20	The Code of Criminal Procedure (Bombay Amendment) Act.	Whole
1956	27	The Cotton Ginning and Pressing Factories (Bombay Amendment) Act.	Whole
1956	31	The Bombay Hindu Places of Public Worship (Entry Auth) Act.	Whole

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1956	32	The Indian Trade Unions (Bombay Amendment) Act.	Whole
1956	36	The Industrial Employment (Standing Orders) (Bombay Amendment) Act.	Whole
1956	37	The Payment of Wages (Bombay Amendment) Act	Whole
1956	38	The Bombay Molasses (Control) Act.	Whole